

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00086/2019
in
Original Application No. 180/01016/2016

Tuesday, this the 22nd day of December, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

V.T.K.Nayanar, S/o.Shri.M.P.Narayanan Namboodiri, aged 66 years
 Commissioner of Central Excise & Customs (Retd)
 2A, Jomer Haven Apartments
 Illom Road, Paliyam Road Cross
 Ernakulam, Cochin – 682 016
 Mob.No.906146933 Petitioner

(By Advocate : Mr.C.S.G Nair)

V e r s u s

1. Ajay Bhushan Pandey (Age & Father's name not known to the petitioner)
 Secretary, Department of Revenue
 North Block, New Delhi – 110 001
2. P.K.Das (Age & Father's name not known to the petitioner)
 Chairman, Central Board of Excise & Customs
 North Block, New Delhi – 110 001
3. C.Chandramouli (Age & Father's name not known to the petitioner)
 Secretary, Department of Personnel and Training
 North Block, New Delhi – 110 001 ... Respondents

(By Advocate : Mr.E.N.Hari Menon,ACGSC)

This application having been heard on 22.12.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration today, learned counsel for the petitioner submits that the Order of this Tribunal has been complied with by the respondents and the Contempt Petition may be closed. Hence CP(C) is closed. Notice discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

SV

List of Annexures

Annexure P1 - True copy of the Order dated 19.7.2019 in OA No.1016/2016

Annexure P2 - True copy of the letter dated 2.8.2019 submitted to the 2nd respondent

Annexure R1 - A true copy of the office order No.34/2020, dated 12.3.2020 of the Central Board of Indirect Taxes & Customs

Annexure R1 - A true copy of the Office Order No.34/2020 dated 12.3.2020 of the Central Board of Indirect Taxes & Customs

Annexure A2 - A true copy of the letter F.No.C-18011/03/2017-Ad.II dated 1.9.2020 issued by the Under Secretary, Central Board of Indirect Taxes and Customs

Annexure R3 - A true copy of the letter C.No.IV/16/03/2017-LG, dated 08.09.2020 alongwith the enclosures received from Madurai CGST & Central Excise Commissionerate.

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